GOVERNMENT OF INDIA MINISTRY OF CULTURE

LOK SABHA STARRED QUESTION NO. *254

TO BE ANSWERED ON 07.08.2023

FUNDS SPENT IN MAHARASHTRA UNDER NCF

*254. SHRIMATI POONAM MAHAJAN

Will the Minister of **CULTURE** be pleased to state:

- (a) the quantum of funds spent in the State of Maharashtra since the inception of the National Culture Fund (NCF) Scheme;
- (b) the quantum of funds allocated to various Institutions/Departments during the last five years and the details thereof, district-wise;
- (c) whether the Government has chalked out any plan to increase the fund allocation to National Culture Fund (NCF) through donations and contributions from PSUs, banks and profit making private companies; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

(a) to (d): A Statement is laid on the table of House

STATEMENT REFERRED IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *254 FOR REPLY ON 07.08.2023 asked by SHRIMATI POONAM MAHAJAN

- (a): National Culture Fund (NCF), a Trust registered under Endowment Act, 1890 was set up in 1996 with an objective to focus on Conservation, Preservation and Restoration of Cultural Heritage of India (Tangible & Intangible) through Corporate Social Responsibility (CSR) endowments or sponsorship. Quantum of Funds spent in the state of Maharashtra since the inception of NCF is Rs.811.08Lakhs.
- (b): Quantum of funds allocated to various institutions/departments during last five years, district-wise in Maharashtra is at **Annexure**.
- (c) & (d): Government has set up NCF with an objective to mobilize extra budgetary resources through mechanism of Public Private Partnerships (PPP) for promoting, protecting and preserving India's cultural heritage, wherein donors can avail 100% tax exemption on their money mobilized through NCF, identify a project as well as any agency for executing that project. Moreover, Government has notified cultural activities under Schedule VII No. (v) of the Companies Act, 2013 as valid receptacle of CSR contribution so as to attract corporates to partner with NCF.

<u>Annexure</u>

Annexure referred in part (b) of Lok Sabha starred Question No.254 for Reply on 07.08.2023 regarding Funds Spent In Maharashtra Under NCF

Quantum of funds allocated to various institutions/departments during the five years, district-wise

S.No.	Name of the Institution/departm ent	Project Name	District	Allocated funds Rs. In lakhs				
				2018-19	2019- 20	2020- 21	2021-22	2022-23
1.	Indian Oil Foundation	Tourist Infrastructure facilities at Kanheri Caves, Mumbai	Mumbai	260.00	158.00	-	-	-
2.	Smt. Uttaradevi Charitable Trust & Research Foundation	Restoration of the Bhuleswar Temple, Pune	Pune	-	-	-	20.00	
3.	IIFCL	Installation of Turnstile at following ASI monuments - • Ellora Caves • Bibi ka Maqbara • Shaniwarwada	Aurangabad Pune Pune	71.74	13.83		3.87	20.49
4.	Raja Dinkar Kelkar Museum	Up gradation / Renovation of museum - Pune	Pune	5.67	-	-	-	-
			TOTAL	337.41	171.83		23 .87	20.49